

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.8687/2012

DALIP RAM

Petitioner(s)

VERSUS

STATE OF PUNJAB .

Respondent(s)

WITHSLP(C) No. 1668/2019 (IV-B)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 2813/2019

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 2814/2019
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 2817/2019

IA No. 2814/2019 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 2817/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 2813/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 34380/2012 (IV-B)SLP(C) No. 34382/2012 (IV-B)(SERVICE FOR APPLICATION FOR SUBSTITUTION ON IA 111428/2023
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 111429/2023

IA No. 111428/2023 - APPLICATION FOR SUBSTITUTION

IA No. 111429/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

SLP(C) No. 34381/2012 (IV-B)SLP(C) No. 33833/2012 (IV-B)SLP(C) No. 33831/2012 (IV-B)SLP(C) No. 33998/2012 (IV-B)SLP(C) No. 33832/2012 (IV-B)SLP(C) No. 33764/2012 (IV-B)SLP(C) No. 34678/2012 (IV-B)

SLP(C) No. 38532/2012 (IV-B)

SLP(C) No. 205-208/2014 (IV-B)

**(FOR APPLICATION UNDER SECTION LV RULE 6 ON IA 212671/2023
IA No. 212671/2023 - APPLICATION UNDER SECTION LV RULE 6)**

SLP(C) No. 22206-22209/2013 (IV-B)

SLP(C) No. 19680/2013 (IV-B)

SLP(C) No. 30491/2013 (IV-B)

**(APPLICATION FOR ON IA 1/2017
FOR APPLICATION FOR PERMISSION ON IA 194375/2023
IA No. 194375/2023 - APPLICATION FOR PERMISSION)**

SLP(C) No. 488/2014 (IV-B)

**(SERVICE FOR ON IA 59896/2014
IA No. 146151/2023 - APPLICATION FOR SUBSTITUTION
IA No. 146153/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)**

SLP(C) No. 486/2014 (IV-B)

**(SERVICE FOR APPLICATION FOR RECTIFICATION ON IA 107402/2019
FOR EXEMPTION FROM FILING O.T. ON IA 138640/2022
IA No. 107402/2019 - APPLICATION FOR RECTIFICATION
IA No. 138640/2022 - EXEMPTION FROM FILING O.T.)**

SLP(C) No. 36797/2013 (IV-B)

SLP(C) No. 6181/2014 (IV-B)

SLP(C) No. 17304-17305/2014 (IV-B)

SLP(C) No. 30271/2014 (IV-B)

S.L.P.(C)...CC No. 6152/2015 (IV-B)

**(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
2/2015
FOR STAY APPLICATION ON IA 104480/2017
IA No. 1/2015 - CONDONATION OF DELAY IN FILING
IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 104480/2017 - STAY APPLICATION)**

SLP(C) No. 15510/2015 (IV-B)

(FOR [APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS] ON IA 1/2015
FOR INTERVENTION APPLICATION ON IA 3/2015
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 264872/2023
IA No. 1/2015 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS
IA No. 3/2015 - INTERVENTION APPLICATION
IA No. 264872/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 17550-17552/2015 (IV-B)

(FOR APPLICATION FOR SUBSTITUTION ON IA 4/2015
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 5/2015
FOR APPLICATION FOR PERMISSION ON IA 194366/2023
IA No. 194366/2023 - APPLICATION FOR PERMISSION
IA No. 4/2015 - APPLICATION FOR SUBSTITUTION
IA No. 5/2015 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

SLP(C) No. 24350/2015 (IV-B)

(FOR [APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS] ON IA 3/2015
IA No. 3/2015 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS)

SLP(C) No. 24357/2015 (IV-B)

(IA FOR INTERVENTION APPLICATION ON IA 3/2016
FOR EXEMPTION FROM FILING O.T. ON IA 4/2016
IA No. 4/2016 - EXEMPTION FROM FILING O.T.
IA No. 3/2016 - INTERVENTION APPLICATION)

Diary No(s). 12497/2017 (IV-B)

(IA No.98239/2018-CONDONATION OF DELAY IN FILING and IA No.98235/2018-APPLICATION FOR SETTING ASIDE ABETMENT and IA No.98232/2018-APPLICATION FOR SUBSTITUTION and IA No.98237/2018-PERMISSION TO FILE SLP/TP and IA No.98238/2018-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. and IA No.98241/2018-CONDONATION OF DELAY IN REFILEING FRESH TAGGED MATTER

IA No. 98235/2018 - APPLICATION FOR SETTING ASIDE ABETMENT
IA No. 98232/2018 - APPLICATION FOR SUBSTITUTION
IA No. 98239/2018 - CONDONATION OF DELAY IN FILING
IA No. 98238/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.
IA No. 98241/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS
IA No. 98237/2018 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 13391/2018 (IV-B)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 64250/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 64262/2018

FOR APPLICATION FOR TRANSPOSITION ON IA 15420/2019

IA No. 15420/2019 - APPLICATION FOR TRANSPOSITION

IA No. 64262/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 64250/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 26164/2018 (IV-B)

(Service FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 128142/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128153/2018

IA No. 128153/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 128142/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 20-02-2024 This petition was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL**

**For Petitioner(s) Mrs. Amita Gupta, AOR
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Ms. Neha Tyagi, Adv.
Ms. Bhawna Bhati, Adv.**

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Ms. S Janani, Sr. Adv.
Ms. Sharika Rai, Adv.**

**Mr. P.N. Puri, AOR
Mrs. Reeta Dewan Puri, Adv.
Mr. Ravinder Pratap Singh, Adv.
Mr. Manish Dhingra, Adv.**

**Mr. Himanshu Upadhyay, Adv.
Mr. Anil Gaur, Adv.
Mr. Himanshu Upadhyay, Adv.
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Mr. Rameshwer Malik, Sr. Adv.
Mr. Rkratore, Adv.
Ms. Saakshi Singh Rawat, Adv.
Mr. Sunny Sachin Rawat, Adv.
Mr. Sudarshan Singh Rawat, AOR

Mr. Ajay Kumar Singh, AOR
Mr. V. Elanchezhiyan, AOR

Mr. Shish Pal Laler, Adv.
Mr. Hitesh Kumar, Adv.
Mr. Atul, Adv.
Mr. Vedant Pradhan, Adv.
Mrs. Kadambini, Adv.
Mr. Ravi Panwar, AOR

For Respondent(s) Mr. R. C. Kaushik, AOR

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Ms. Shweta Kapoor, Adv.
Mr. Rajat Kapoor, Adv.
Ms. Krishna Joshi, Adv.
Reji Kumar R., Adv.
Mr. Swaraj Pal Singh, Adv.

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Mr. Akhileshwar Jha, Adv.
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Ms. Shikha Roy, Adv.
Ms. Disha Singh, Adv.
Mr. Shivendu Gaur, Adv.
Ms. Nidhi Sharma, Adv.
Mr. Ajay Kumar Singh, AOR

Mr. Yadav Narender Singh, AOR

Ms. Shashi Kiran, AOR
Mr. Satish Chandra, Adv.
Mr. Satish Chnadra, Adv.
Mr. Arjun Sain, Adv.
Ms. Sangeeta Bhalla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The bone of contentions in the captioned matters is one and the same and the fate of this bunch of Special Leave Petitions are depended mainly on the answer to the question whether allotment of land was on quasi permanent basis.

Arguments concluded.

Judgment reserved.

The parties are directed to file short written notes not exceeding three pages within a week from today.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)